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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
(SINGLE BENCH)**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER (JUDICIAL)**

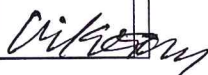
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.01.2020 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 1059/2019 in CP No. 179/241/HDB/2019
NAME OF THE COMPANY	Aurella Laterite Pvt Ltd
NAME OF THE PETITIONER(S)	Soban Babu Sagina
NAME OF THE RESPONDENT(S)	Aurella Laterite Pvt Ltd & 3 others
UNDER SECTION	241

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G.S. Rama Rao	Adv	9999242243	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Navendar Naik	Adv	9849387366	
Vikram. C. putapaga	Adv	9160876539	

**ORDER**

Counsel for Petitioner is present.

Counsel for Respondent is present.

IA 1059/2019 is taken up for hearing. Already counter is filed in IA 1059/2019. For hearing, list it on 12.02.2020.

  
**Member (J)**

**Syamala**